

overall pendency in the courts. A Committee of 3 Chief Justices of High Courts has been constituted in January, 1989 to make an in depth study of the problem of arrears in Courts and to suggest remedial measures.

(c) No, Sir.

### **Clearance of Local Cheques**

\*284. SHRI AJIT KUMAR PANJA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the banks flouting Reserve Bank of India directive on clearance of local cheques;

(b) if so, the names of banks marked for these violative action; and

(c) the action taken against them?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (c). Reserve Bank of India (RBI) has reported that it has not issued any statutory directive to public sector banks for clearing local cheques. However, banks, which are members of the clearing houses (particularly those at Bombay, Calcutta, Madras and New Delhi) have been advised by the RBI to ensure that all local cheques deposited by their customers for collection are sent for clearing on the same day. According to RBI, banks are generally complying with these instructions.

[*Translation*]

### **Tourist Places in Mewar**

\*285. SHRI GULAB CHAND KATARIA: Will the Minister of TOURISM be pleased to state:

(a) the places related to the life of Maharana Pratap of Mewar proposed to be developed as tourist places;

(b) whether the Union Government had approved the Mewar Complex Scheme of the Rajasthan Government and if so, the amount sanctioned for this scheme;

(c) whether Mewar Complex Scheme has since been implemented; and

(d) if so, the details of progress and if not, the reasons therefor?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) The following places related to the life of Maharana Pratap of Mewar are proposed to be developed as tourist places:-

1. Haldighati
2. Gogunda
3. Kumbhalgarh
4. Chavand
5. Chittaur

(b) to (d). Development of tourist infrastructure at places of tourist interest is primarily the responsibility of the State Governments. However, for the Mewar Complex scheme, the Central Department of Tourism have already sanctioned during 1989-90 construction of a Cafeteria at Gogunda at a cost of Rs. 3.12 lakhs and have agreed in principle to the construction of a Tourist Complex at Kumbhalgarh. Revised estimates are awaited from the State Government. The projects for Haldighati and Chavand are proposed to be considered for financial assistance during the next financial year.

The Department of Tourism have also sanctioned the construction of Additional Accommodation at Panna Tourist Bungalow in Chittaur at a cost of Rs. 13.50 lakhs during 1988-89. The ground floor has already been